

**Endorsement on A1- 6966/22 Dated 29.06.2022 of District Court, Kozhikode.**

Copy of the Official Memmorandum communicated to the under mentioned Judicial Officers for information & necessary action. They are requested to obtain and forward applications, if any, from willing and eligible candidates **on or before 07. 07. 2022.**

**(By Order)**

  
**Sheristadar.**

To

1. The Addl. District & Sessions Judge - II,III, Kozhikode.
2. The Addl. District & Sessions Judge-IV/ V, Kozhikode.
3. The Addl.District and Sessions Judge (for the trial of cases relating to atrocities and sexual violence towards Women and Children), Kozhikode.
4. The Special Judge (NDPS Act Cases)/ Addl. District & Sessions Judge, Vada kara.
5. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
6. The Motor Accidents Claims Tribunal, Kozhikode / Vada kara.
7. The Judge, Family Court, Kozhikode/ Vada kara.
8. The Special Judge, Fast Track Special Court, Kozhikode / Koyilandy.
9. The Chairman, Waqf Tribunal, Kozhikode.
11. The Principal Sub Judge, Kozhikode.
12. The Sub Judge, Vata kara / Koyilandy.
13. The Principal Munsiff - I / II, Kozhikode.
14. The Munsiff, Koyilandy/ Vada kara/ Nadapuram.
15. The Munsiff-Magistrate, Perambra/ Payyoli/Thamarassery.
16. The Nyayadhikari, Gram Nyayalaya, Koduvally, Thamarassery.
17. The Nyayadhikari, Gram Nyayalaya, Kunnummal, Kuttiady.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent - II/ III / DSA, District Court, Kozhikode.

A1 25



**THE HIGH COURT OF KERALA**

Ernakulam 682 031  
Email: [Csec.hc-ker@gov.in](mailto:Csec.hc-ker@gov.in)  
Phone: 0484 256 2951  
Date: **23/06/2022**

**No. C5-28698/2022**

**OFFICIAL MEMORANDUM**

Sub: Filling up of the post of L D Typist in the Tribunal for Local Self Government Institutions, Thiruvananthapuram on Deputation basis – Applications called for - Regarding.

Ref:

1. Letter D. No. 1412/A1/TLSGI's/2022 dated 16/06/2022 from The Secretary, Tribunal for Local Self Government Institutions, Thiruvananthapuram.
2. High Court O.M. No. C3-45401/2017/C5 dated 05/07/2019.

Copy of the reference cited 1<sup>st</sup> is forwarded herewith to the undermentioned officers and they are directed to obtain and forward the applications for deputation to post of L D Typist in the Tribunal for Local Self Government Institutions, Thiruvananthapuram from willing and eligible candidates working in their respective jurisdiction.

The following specific directions are also issued to the District Judge/Chief Judicial Magistrate concerned.

1. The employees shall be advised to submit the detailed grounds for applying for deputation with proof in support, if any, in the application.
2. The applications shall be examined and screened with reference to the guidelines issued as per the O.M. referred 2<sup>nd</sup> and the remarks on each of the application shall be furnished .
3. If Kerala PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded.

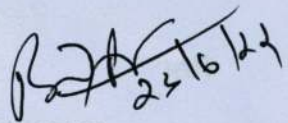
(P.T.O.)

28/6.

4. A report as to how the work of the Court will be managed during the period between the date of relief and the date of joining of substitute/fresh hand, in the event of deputation.
5. The period of all deputations in the service of the applicant with the bodies therein should be furnished.
6. If the employee is due for promotion within one year, which involves change of duty , the application need not be forwarded.
7. Willingness once given shall not be allowed to withdrawn.

The applications should be accompanied with the Bio-data, NOC and statement under Rule 144, Part I, KSRs, so as to reach this office on or before 12/07/2022.

(By Order)

  
Biju T.P.  
Assistant Registrar(HG)  
bx

Encl: As above

To

All District Judges

All Chief Judicial Magistrates

The IT section, High Court (for publishing in the High Court website)

**Proforma**

<b>Name &amp; Designation</b>	<b>Date of entry in service</b>	<b>Details of previous Deputation if any</b>	<b>Date of declaration of probation</b>	<b>Grounds</b>

Place:  
Date:

(Signature)  
Name of applicant

035691

DNo.1412/A1/TLSGIs/2022

Office of the Tribunal for  
Local Self Government Institutions,  
Sreemoolam Buildings,  
Court Complex, Vanchiyoor,  
Thiruvananthapuram,  
Phone: 0471-2478394  
e-mail ID: lsgitribunal@gmail.com  
Dated: 16.06.2022.

From

Secretary  
Tribunal for Local Self Government Institutions,  
Thiruvananthapuram.

To

The Registrar (District Judiciary)  
High Court of Kerala,  
Ernakulam.

Sir,



Sub:-TLSGIs-Estt- Appointment of L.D Typist on deputation basis  
- intimated of- Reg.

One post of L.D Typist is lying vacant in this office and the  
said post is to be filled up by appointment on deputation basis.

Therefore necessary steps may be taken to circulate this  
intimation among the staff in the Subordinate Judiciary/ Judicial  
Department and the application that may be received from the  
employees who are willing to be appointed on deputation as L.D Typist  
in this office may kindly be forwarded to this office along with the Non  
Objection Certificate on or before 30.07.2022.

Yours faithfully,

*A. S. V.*

Secretary

